COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 201 OF 2014 &
IA NOs. 316, 392 & 394 OF 2014 & 287 OF 2015

Dated: 27th October, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Reliance Infrastructure Ltd. .... Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission & Anr. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Hasan Murtaza
Mr. Venkatesh
Mr. Varun Singh

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. D.V. Raghuvamsy for R-1

Mr. Akshat Jain for R-2

Ms. Puja Priyadarshini for MIAL

ORDER

Learned counsel for the appellant is stated to be in some personal difficulty.

List the matter on ***19.12.2016.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/vt